

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 225
(IB)-208(ND)2020

IN THE MATTER OF:

M/s. Punjab Shuttering Store ... Applicant/Petitioner

Versus

M/s. JMD Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 12.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Advocate Nikunj Hurria for the Operational Creditor.

ORDER

Renotify this case on 09.04.2021



(T.S SINGH)
COURT OFFICER